

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 20th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	M.A. No. 1327/2018 IN Execution Application No. 15/2018 IN O. A. No. 502/2017	Veterans Forum for Transparency Public Life Vs. Department of Health and Family Welfare, Govt. of Bihar & Ors.	Mr. Rudreshwar Singh, Adv. for Applicant in M.A.
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 260/2017 (M.A. No. 1058/2018)	Kiran Singh Vs. Union of India & Ors.	Mr. Vinay Sharma, Adv. for Applicant Ms. Deep Shikha Bharti, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2 to 5 Mr. Anand Shri for R-6
3.	Original Application No. 53/2018 (M.A. No. 139/2018)	Hukma Ram & Ors. Vs. The Member Secretary & Ors.	Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant Mr. Shiv Mangal Sharma, Adv. for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-4 & 6
4.	Original Application No. 253/2018 (M.A. No. 689/2018 & M.A. No. 869/2018)	Vikash Kumar Vs. Ministry of Environment, Forests and Climate Change & Ors.	Mr. Ankur Mittal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF & CC Ms. Savitri Pandey, Adv. for R-2 & 7 Mr. C. S. Parasher, Adv. for R-5 & 6 Mr. Vikram Singh Punia, Adv. for R-8 Mr. J. Lal, adv. for R-9 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-15, 16, 19 to 22 Mr. Sebo Sankar Mishra, Adv. for R-11 Mr. Ankit Verma, Adv. for R-17, 23 & 24 Mr. I. K. Kapila, Adv. Dr. Abhishek Atrey, Adv. Mr. Amit Tiwari, Adv. for State of UP
5.	Original Application No. 343/2018 (M.A. No. 1330/2018)	Jinendra Kumar Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Eisha Krishn, Adv. for Applicant Mr. Pushp Gupta & Mr. Robin Kumar, Adv. for MoEF Mr. Pradeep Mishra, Adv. for UPPCB Mr. Amit Tiwari, Adv. for State of U.P. Mr. Shashank Bajpai, Adv. for R-3 Mr. Ajit Sharma, Adv. for R-8 Mr. Ankit Kumar, Adv. for R-10 Mr. Tarunvir Singh Khehar, Adv. for ADA
6.	Original Application No. 365/2018	Pothabathula Nageswara Rao Vs. Polavaram Project Authority & Ors.	Mr. Pragya Parijat Singh, Adv. for Applicant Mr. Rakesh Mahajan, Adv. for R-2 Ms. B. S. Mor, Adv. for R-4 Mr. B. V. Niren, Adv. for R-8 Mr. Guntur Prabhakar, Adv. for State of AP

7.	Original Application No. 466/2018 (M.A. No. 1105/2018)	Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka
8.	Original Application No. 494/2018 (M.A. No. 1149/2018)	Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors.	Mr. Varun K. Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Amit Tiwari, Adv.
FOR HEARING			
9.	Original Application No. 58/2013 (M.A. No. 898/2013, M.A. No. 922/2017 & M.A. No. 329/2018)	Sonya Ghosh Vs. Govt. of NCT of Delhi & Ors.	Mr. Raj Panjwani, Sr. Adv. along with Mr. Aagney Sail, Adv. for Applicant Mr. Sanjay Dewan, Adv. for R – 1 & 2 Mr. Vivek Kr. Tandon, Adv. for R-3, 5 & 8 Mr. Rajiv Bansal, Adv. for DDA Mr. Azhar Alam, Adv. for R-4 Mr. Vikas Malhotra, Adv. for R – 6 Mr. B.V. Niren, Adv. for R - 7 Mr. Parag Tripathi, Sr. Adv. Mr. B.K. Sood, Adv. Mr. Mohit Arora, Adv. for NBCC Mr. D. Rajeshwar Rao, Adv. for Delhi Police Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB Mr. Aditya Gupta, Adv. for BSES Mr. Parvinder Chauhan, Adv. for DUSIB
10.	Original Application No. 116/2015 (M.A.No.327/2015 & M.A.No.589/2015)	Prof. Imtiaz Ahmed & Ors. Vs. State of NCT of Delhi & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for the Applicant Mr. Sanjay Dewan, Adv. for R-1 & 3 Mr. S.K Sharma, Adv. for R-5 Mr. Tarunvir Singh Khehar, Adv. for GNCTD Ms. Sakshi Popli, Adv. for DJB
11.	Original Application No. 144/2015	Sh. Jaipal Singh Vs. Lt. Governor, Delhi & Ors.	Ms. Vandana Sehgal, Adv. for the Applicant Mr. Vishwendra Verma, Adv. for R-1 Mr. Sanjay Dewan, Adv. for R-2 Ms. Sakshi Popli, Adv. for DJB Mr. Rajiv Bansal, Adv. for DDA Mr. Divis Kumar, Adv. for BSES Mr. Sanjana Saddy, Adv. for R-9 Mr. Parvinder Chauhan, Adv. for DUSIB Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Arav Kapoor, Adv. for BSES Mr. Manish Srivastava, Adv. for R-9 Mr. Pankaj Sharma, Adv.
12.	Original Application No. 329/2015 (M.A. No. 283/2018, M.A. No. 1276/2018, M.A. No. 1277/2018, M.A. No. 1278/2018, M.A. No. 1279/2018, M.A. No. 1292/2018, M.A. No. 1293/2018, M.A. No. 1294/2018, M.A. No. 1351/2018 M.A. No. 1352/2018 M.A. No. 1353/2018 & M.A. No. 1354/2018)	Gram Panchayat ARABA Vs. State of Rajasthan & Ors.	Dr. Nupur Bhatti, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Rajesh Panwar, AAG for R-4 to 6 Mr. Rohit Sachaw for R-7 Mr. Rajkumar, Adv. for CPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Sunil Joshi & Mr. Avin Chhangani, Advs

13.	Original Application No. 521/2015 (M.A. No. 1295/2018 & M.A. No. 1296/2018)	M. M. Charitable Trust Vs. State of Rajasthan & Ors.	Mr.Kshamendra Mathur,Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan and RSPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for DPCC Mr. Sanjeet Purohit, Adv. for R-6 Mr. Rishabh Sanchit, Adv. for JPNT Mr. Rahul Khurana, Adv. Mr. Sarad K. Sunny, Adv. Mr. B. V. Niren, Adv. for CGSC Mr. Pradeep Mishra, Adv. for UPPCB Mr. Anchit Bhandari, Adv. for Applicant in M.A. No. 1295/2018 & 1296/2018
14.	Original Application No.448 (T _{HC})/2013 (CW 4050/12) (M.A. No. 1228/2015 & M.A. No. 513/2017)	U.R. Beniwal Vs. State of Rajasthan & Ors.	Mr. Siddharth Tatiya, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Mr. Sanjeet Purohit, Adv. for RIICO Mr. Raja L. Choudhary, Adv. for R – 5 Mr. Kuldeep Mathur, Adv. for R – 10 Mr. Ravi Bhandari, Amicus Curiae Mr. Pragya Baghel, Adv. Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
15.	M.A No. 832/2014 IN Original Application No. 358(THC)/2013	Laxmi Suiting Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurabh Rajpal, Adv. for RSPCB Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF Mr. A. K. Prasad, Adv. for CGWA
16.	Original Application No. 20(T _{HC})/2015	Ramesh Vs. State of Rajasthan & Ors.	Mr. Shiv Mangal Sharma, AAG for R-1 & 2 Mr. A. K. Prasad, Adv. for GGWA Mr. Rajkumar, Adv. for CPCB Mr. Krishna Kumar Singh, Adv. for MoEF
17.	Original Application No.446 (T _{HC})/2013 (CW 7932/11) (M.A. No. 811/2015)	Multan Singh Vs. State of Rajasthan & Ors.	Mr. Ravi Bhandari, Amicus Curiae Mr. Shiv Mangal Sharma, AAG for R-1 Mr. Sanjeet Purohit, Adv. for RIICO Mr. A. K. Prasad, Adv. for CGWA Dr. R. Kharha, Adv. Mr. Rajkumar, Adv. for CPCB Mr. S. A. Zaidi, Adv.
18.	Original Application No. 602/2016 (M.A. No. 1147/2016 & M.A. No. 1474/2017)	Anand Karunakaran & Ors. Vs. Union of India & Ors.	Mr.Ritwick Dutta & Mr.Rahul Choudhary, Advs. for Applicant Dr. Abhishek Atrey, Adv. for MoEF & CC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-2 to 5 Mr. Rajesh K. Singh, AGM Legal for Raheja Developers Ms. Neelam Rathore, Adv. for R-6 Mr. Rahul Choudhary, Adv. Mr. Vikas Tomar, Adv.

19.	Appeal No. 18/2018 (M.A. No. 141/2018)	IVL Dhunseri Petrochem Industries Private Limited Vs. Central Pollution Control Board & Ors.	Mr. Pinaki Misra, Sr. Adv. with Mr. Nawneet Vibhaw, Adv. for Appellant Mr. Shalok Chandra, Adv. for CPCB Mr. Dhruv Pal, Adv. for MoEF Ms. Asha Nayar Basu, Adv. for WBPCB
20.	Original Application No. 325/2017 (M.A. No. 583/2017)	Shyam Singh Vs. State of Haryana & Ors.	Mr. Abhay Gupta, Adv. for Applicant Mr. Krishana Kumar Singh, Adv. for MoEF Mr. Mahesh Singh, Adv. for R-2 Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 5, 7 to 11 Mr. Nakul Sachdeva, Adv.
21.	Original Application No. 610/2017 (M.A. No.1176/2017, M.A. No. 1499/2017, M.A. No. 1501/2017, M.A. No. 751/2018, M.A. No. 752/2018 & M.A. No. 853/2018)	Manjinder Singh Sirsa Vs. Union of India & Ors.	Mr. S. S. Ahluwalia, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-2-4 Mr. Lalit Bhasin, Adv. for R-5 Mr. Dhruv Madan & Mr. Bismanjit S. Sabharwal, Adv. for R-7, 15 & 20 Mr. Ajay Kumar Pipaniya, Adv. for R-12 Mr. Deepak Vohra, Adv. for R-13 Mr. Shamik Narain, Adv. for R-14 Mr. Karamveer Singh, Adv. for R-21 Mr. Arun Monga, Adv. for R-27 Mr. Varun K. Chopra, Adv. Mr. Aditya Sharma, Adv. Mr. Karan Gupta, Adv. Mr. Virender Singh, Adv.
CASES AT SR. NO. 22 TO 27 WILL BE TAKEN-UP ON 08.10.2018 FOR HEARING			
22.	Original Application No. 611/2016 (M.A. No. 1164/2016 & M.A. No. 1534/2017)	Surender Singh Vs. Haryana State Industrial and Infrastructure Development Corporation & Anr.	Mr. Suryadeep Singh, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for state of Haryana Mr. Pragyan Sharma, Adv.
23.	Appeal No. 07/2017 (M.A. No. 270/2017)	Pema Ram & Ors. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. B. V. Niren, Adv. for R-5 Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Pinaki Mishra, Sr. Adv. with Mr. Gaurav Juneja, Adv. for R-4 Mr. Om Prakash, Adv.
24.	Execution Application No. 18/2017 IN O.A. No. 16/2014	Shri Hazi Ariff Vs. State of U.P. & Ors.	Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Ms. Jagrati Singh, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6
25.	Original Application No. 681/2017	Gauri Maulekhi Vs. Union of India & Ors.	Mr. Raj Panjwani, Sr. Adv. with Ms. Priyanka Bangari, Adv. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. R. N. Singh, Adv. for R-2 Mr. B. V. Niren, Adv. for R-3 Mr. R.H.A. Sikander, Adv. for R-4

			Mr. Mehmood Pracha, Adv. Mr. Nikhil Singhvi, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Naginder Benipal, Adv. for PPCB
26.	M.A. No. 182/2018 IN Execution Application No. 45/2017 IN O. A. No. 682/2016	Pavit Singh Vs. Union of India & Ors.	Ms. Anunaya Mehta, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for GNCTD Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Mukul Singh, Adv. for MoEF
27.	M.A.No.258/2015 IN Original Application No. 10/2014	Pavit Singh Vs. The State of NCT Of Delhi & Ors	Mr. Ritwick Dutta & Mr. Rahul Choudhury, Advs. for the Applicant Mr. Tarunvir Singh Khehar & Mr. Vivek Kumar Tondon, Advs. for R-1, 2 4 & 6 Mr. Mukul Singh, Adv. for MoEF Mr. Ashwani Kumar Dubey, Adv. Mr. Rajesh Kumar, Adv. Ms. Puja Kalra, Adv. for SDMC Mr. Rajiv Bansal, Sr. Adv. for DDA
CASES AT SR. NO. 28 TO 34 WILL BE TAKEN-UP ON 12.10.2018 FOR HEARING			
28.	Original Application No. 217/2018 (M.A. No. 1138/2018)	Jaya Thakur Vs. State of M.P. & Ors.	Mr. Brajesh Pandey, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. V. K. Shukla, Adv. for State of M.P. Mr. Pinaki Misra, Sr. Adv. with Mr. Ajay Goyal, for R-6 Mr. Rajul Srivastav, Adv. for MPPCB
29.	Appeal No. 33/2017	Himanshu Thakkar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Ms. Pushp Gupta, Adv. for R-1 Mr. B. V. Niren, Adv. for R-2 Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Singhal, Adv. Ms. Deep Shikha Bharati, Adv. for UP
30.	Appeal No. 34/2017	Conservation Action Trust & Anr. Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellants Mr. Keshav Mohan, Adv. for R-1 Ms. Deep Shikha Bharati, Adv. for U.P. Mr. B. V. Niren, Adv. for R-4 Mr. V. K. Shukla, Adv. for R-5 & 6 Mr. Rajul Shrivastava, Adv. for MPPCB
31.	Original Application No. 710/2017	Shailesh Singh Vs. Sheela Hospital & Trauma Centre, Shahjahanpur & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Alok Krishan Agarwal, Adv. for R-1 Mr. Mizan Siddiqui, Adv. for R-2 Mr. Swetank Shantanu, Adv. for R-3 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Balendu Shekhar, Adv. Mr. Divya Prakash Pandey, Adv. Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Naginder Benipal, Adv. for PPCB Mr. Kamal Jeet Singh, AAG for Punjab Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for DPCC Mr. Pradeep Mishra, Adv. for UPPCB

			Mr. Mukesh Verma, Adv. for UEPPCB Mr. Himanshu Pal Singh, Adv. Dr. Sandeep Singh, Adv. for State of UP Mr. Tarunvir Singh. Khehar, Adv. for Delhi Police Mr. Rahul Verma, AAG for Uttarakhand Mr. Anant Agarwal, Adv.
32.	Original Application No. 711/2017 (M.A. No.1497/2017 & M.A. No.280/2018)	Shailesh Singh Vs. Kailash Hospital and Heart Institute & Ors.	Ms. Preeti Singh, Adv. for Applicant Mr. Pradeep Mishra, Adv. for UPPCB Mr. Swetank Shantanu, Adv.
33.	Original Application No. 712/2017	Shailesh Singh Vs. Shri Ganga Charan Hospital (P) Ltd., Bareilly & Ors.	Ms. Preeti Singh, Adv. for Applicant
34.	Original Application No. 713/2017	Shailesh Singh Vs. Katiyar Nursing Home, Hardoi & Ors.	Ms. Preeti Singh, Adv. for Applicant

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST

Date : 20th September, 2018

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
IN CHAMBERS BY CIRCULATION			
1.	Review Application No. 38/2018 (M.A. No. 1338/2018 & M.A. No. 1339/2018) IN O.A. No. 93/2017	R. L. Sharma & Ors. Vs. New Okhla Industrial Development Authority & Ors.	Mr. Nishant Awana, Adv. for Applicant

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